

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No 21126 /JOTP/Gaz/DJ West/2020 Dated, Delhi the 29/12/2020

To

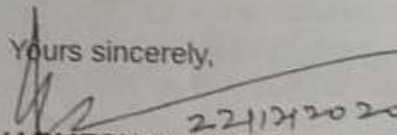
The Director (Academics)
Delhi Judicial Academy
Sector-14, Dwarka
New Delhi

Sub : Court Attachment of trainee Judicial Officers of DHJS on Promotion through Video Conferencing.

Respected Sir,

In partial modification of order No. DJA/Acd./OC-DHJS (Promotion)/Batch-
1412/2020/4932 dated 16.12.2020 of Delhi Judicial Academy, Ms. Ekta Gauba, trainee
Judicial Officers of DHJS presently undergoing training with Sh. Pooran Chand, ASJ-02,
West District, Tis Hazari Courts, Delhi on 23.12.2020 and 24.12.2020 is hereby attached
with Sh. Samar Vishal, ASJ-08, (West) on the said days and Sh. Arul Varma, training
Judicial Officers of DHJS presently undergoing training with Sh. Samar Vishal, ASJ-08,
West District, Tis Hazari Courts, Delhi on 23.12.2020 and 24.12.2020 is hereby attached
with Sh. Pooran Chand, ASJ-02 (West) on the said days.

Yours sincerely,

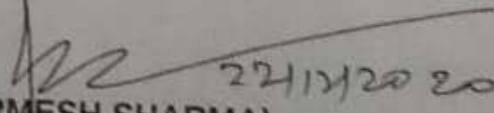

(DHARMESH SHARMA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No 814/21127-21131 /JOTP/Gaz/DJ West/2020 Dated, Delhi the 22/12/2020

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Judicial Officers concerned.
3. The Website Committee, English/Hindi, THC, Delhi
4. The PS to Principal District & Sessions Judge, West District, THC, Delhi.


(DHARMESH SHARMA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)